

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT BILASPUR

Contempt Petition No. 41 of 2006 in OA
No. 892 of 2004

Bilaspur, this the 31st day of August, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Smt. Pushpawati Das, aged about 61 years,
Wife of Shri H.N. Das, Now retired Office
Assistant from office of the Superintendent
of Postal Store Depot, Tikarapara Road,
Raipur (CG), R/o. Katora Talab, Near Girls
School, Raipur (CG). ... Petitioner

(By Advocate - Shri R.K. Kesharwani)

V e r s u s

1. Prithwi Raj Kumar, The Chief Post Master General, Department of Post, Chhattisgarh Circle, Raipur (CG) 492001.
2. C. Aharwal, The Senior Superintendent of Post Offices, Raipur Division, Raipur. ... Respondents

(By Advocate - Shri S.A. Dharmadhikari)

O R D E R (Oral)

By A.K. Gaur, Judicial Member -

The learned counsel for the respondents has drawn our attention towards Annexure R/1 filed alongwith their reply. It is submitted that in view of passing of this order dated 20.7.2006 (Annexure R/1) the contempt petition has been rendered infructuous. The learned counsel for the petitioner has no objection. Accordingly, the contempt petition is dismissed. Notices issued are discharged.

A.K. Gaur
(A.K. Gaur)
Judicial Member

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

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